

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :19/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION1901- AT 11.00A.M.

963-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05A.M

1	SEBI Appeal	524/2022	Veerendra Kumar Singh and Anr Vs. SEBI	Adv. Arnold P
Sub Matter :		Misc. Application/0000902/2022		
Sub Matter(Disposed) :		Misc. Application/0001429/2022		
	SEBI Appeal	525/2022	Veerendra Kumar Singh Vs. SEBI	Adv. Arnold P
Sub Matter :		Misc. Application/0000903/2022		
Sub Matter(Disposed) :		Misc. Application/0001428/2022		
	Misc. Application	902/2022	Veerendra Kumar Singh and Anr-STAY Vs. SEBI	Adv. Arnold P
(Main Matter Number :SEBI Appeal/0000524/2022)				
	Misc. Application	903/2022	Veerendra Kumar Singh-STAY Vs. SEBI	Adv. Arnold P
(Main Matter Number :SEBI Appeal/0000525/2022)				

164-ADMISSION-COURTCODE-ANUKARANA O

2	Misc. Application	1711/2022	FAIYAZ RANGWALA-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	Misc. Application	1712/2022	FAIYAZ RANGWALA-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000063/2023)				
	SEBI Appeal	63/2023	FAIYAZ RANGWALA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001711/2022		

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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0001712/2022		
<u>337-ADMISSION-COURTCODE-DISCLOSURE-AT 11.08AM</u>				
3	SEBI Appeal	64/2023	MAN INDUSTRIES LIMITED AND ORS. Vs. SEBI	Harsh A. Kesharia Advocate
<u>413-ADMISSION-COURTCODE-RELIGAREAO-AT 11.12AM</u>				
	Misc. Application	1714/2022	MR. BIPIN KABRA-URGENCY AND INTERIM Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000065/2023)				
	Misc. Application	1720/2022	MR. RASHI DHIR-STAY Vs. SEBI	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000066/2023)				
	Misc. Application	1787/2022	MR. MANINDER SINGH-URGENCY Vs. SEBI	Debopriyo Advocate
(Main Matter Number :SEBI Appeal/0000075/2023)				
	Misc. Application	1788/2022	MR. MANINDER SINGH-DELAY Vs. SEBI	Debopriyo Advocate
(Main Matter Number :SEBI Appeal/0000075/2023)				
4	SEBI Appeal	65/2023	MR. BIPIN KABRA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001714/2022		
5	SEBI Appeal	66/2023	MR. RASHI DHIR Vs. SEBI	DMD ADVOCATES
Sub Matter :		Misc. Application/0001720/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	SEBI Appeal	67/2023	NALIN NAYYAR Vs. SEBI	Bharucha and Partners
7	SEBI Appeal	68/2023	RAMA KRISHNA SHETTY Vs. SEBI	ADG Legal
8	SEBI Appeal	69/2023	SUNIL KUMAR GARG Vs. SEBI	AEKOM LEGAL
9	SEBI Appeal	70/2023	SPINSTAR FINVEST PRIVATE LIMITED Vs. SEBI	Visesha Law Services
10	SEBI Appeal	71/2023	YASHODHAM MERCHANTS PRIVATE LIMITED Vs. SEBI	Visesha Law Services
11	SEBI Appeal	72/2023	KALYAN VYAPAAR PRIVATE LIMITED Vs. SEBI	Visesha Law Services
12	SEBI Appeal	73/2023	SYMPHONY MERCHANTS PRIVATE LIMITED Vs. SEBI	Visesha Law Services
13	SEBI Appeal	74/2023	TCK FINANCE AND LEASING PRIVATE LIMITED Vs. SEBI	Visesha Law Services
14	SEBI Appeal	75/2023	MR. MANINDER SINGH Vs. SEBI	Debopriyo Advocate Moulik
Sub Matter :		Misc. Application/0001787/2022		
Sub Matter :		Misc. Application/0001788/2022		

635-ADMISSION-COURTCODE-JINDALAO-AT11.15AM

15	isc. Application	1805/2022	JINDAL COTEX LIMITED AND ORS.-URGENCY	Adv. Ravi Prakash
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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Vs.
SEBI

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000076/2023)				
	Misc. Application	1806/2022	JINDAL COTEX LIMITED AND ORS.-DELAY Vs. SEBI	Adv. Ravi Prakash
(Main Matter Number :SEBI Appeal/0000076/2023)				
	SEBI Appeal	76/2023	JINDAL COTEX LIMITED AND ORS. Vs. SEBI	Adv. Ravi Prakash
Sub Matter :		Misc. Application/0001805/2022		
Sub Matter :		Misc. Application/0001806/2022		
<u>298-ADMISSION-COURTCODE-SECUREKLOUDWTM AT11.17A.M.</u>				
	Misc. Application	70/2023	MR. SURESH VENKATACHARI-URGENT HEARING AND RELIEF Vs. SEBI	Trilegal
(Main Matter Number :SEBI Appeal/0000088/2023)				
17	SEBI Appeal	88/2023	MR. SURESH VENKATACHARI Vs. SEBI	Trilegal
Sub Matter :		Misc. Application/0000070/2023		
<u>269-PARTHEARD-COURTCODE-DISGORGEWTMAO- AT 11.20A.M.</u>				
18	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
	SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	433/2022	IMMIX TRADE PVT LTD -Aventis Biofees Pvt. Ltd. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	434/2022	Uni24 Techno Solutions Pvt Ltd Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	435/2022	Betul Minerals and Construction Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	436/2022	Betul Oils and Fees Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	437/2022	Shreyans Credit and Capital Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	438/2022	MOEBIUS TRADE PRIVATE LIMITED Vs. SEBI	Advocate Dhvani Asher

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	439/2022	Sunmate Trade Private Limited. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	440/2022	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
Sub Matter :		Misc. Application/0000721/2022		
	Misc. Application	721/2022	NAVINYA MULTITRADE PVT. LTD.-STAY Vs. SEBI	Adv. Pandit Kasar
(Main Matter Number :SEBI Appeal/0000440/2022)				
<u>239-DISPOSAL-COURTCOD-PREFERENTIALISSUE-AT12NOON</u>				
19	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	PARINAM LAW ASSOCIATES Mr. Shiraz Rustomjee, Senior Advocate
	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	PARINAM LAW ASSOCIATES Mr. Shiraz Rustomjee, Senior Advocate
Sub Matter :		Misc. Application/0000149/2021		
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000584/2020)				
	SEBI Appeal	921/2022	G.R.K. Reddy and Ors. Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) :		Misc. Application/0001319/2022		
Sub Matter(Disposed) :		Misc. Application/0001320/2022		
Sub Matter(Disposed) :		Misc. Application/0001321/2022		
Sub Matter :		Misc. Application/0001736/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1736/2022	SEBI-DELAY IN REPLY Vs. Mr. G.R.K. Reddy and Ors.	THE LAW POINT PARINAM LAW ASSOCIATES

(Main Matter Number :SEBI Appeal/0000921/2022)

540-DISP-COURTCODE-PRICEMANIPULATIONPMC-AT12.05P.M

20	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
	Sub Matter(Disposed) :	Misc. Application/0000735/2021		
	Sub Matter :	Misc. Application/0001366/2021		
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
	Sub Matter(Disposed) :	Misc. Application/0000747/2021		
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
	Sub Matter(Disposed) :	Misc. Application/0000748/2021		
	Misc. Application	1366/2021	SHIVDARSHAN SALES P.LD. AND ORS-DELAYINFILINGREPLY Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000603/2021)			
	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	Sub Matter :	Misc. Application/0000123/2022		
56	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter(Disposed) : Misc. Application/0001426/2021				
	Misc. Application	123/2022	SEBI.- DELAY IN REPLY Vs. Gulshan Investment Company Ltd.	Vidhii Partners Advocates for the Respondent Groun
(Main Matter Number :SEBI Appeal/0000724/2021)				
	SEBI Appeal	215/2022	PMC Fincorp Limited and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter : Misc. Application/0000370/2022				
	Misc. Application	370/2022	PMC Fincorp Limited and Ors.-COD Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000215/2022)				
	SEBI Appeal	175/2022	NISHANT INBUILD LTD Vs. SEBI	CORPORATE PROFESSIONALS ADVISORS AND ADVOCATES
Sub Matter(Disposed) : Misc. Application/0000288/2022				
Sub Matter : Misc. Application/0000542/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	542/2022	SEBI-DELAY IN REPLY Vs. Nishant Inbuild Ltd.	Vidhii Partners Mr. Paras Taneja, Advocate
(Main Matter Number :SEBI Appeal/0000175/2022)				
	SEBI Appeal	652/2022	JMS Financial Services Ltd. and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
Sub Matter(Disposed) : Misc. Application/0001088/2022				
Sub Matter(Disposed) : Misc. Application/0001089/2022				
Sub Matter : Misc. Application/0001586/2022				
	Misc. Application	1586/2022	SEBI-DELAY IN REPLY Vs. JMS Financial Services Ltd and Ors	VIDHI PARTNERS Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000652/2022)				

796-DISPOSAL-COURTCODE-NSECOLOCATION-AT12.10PM

21	SEBI Appeal	747/2021	MASTER CAPITAL SERVICES LIMITED Vs. SEBI	Mr. Sachin Mittal Advocate
	SEBI Appeal	203/2022	ADROIT FINANCIAL SERVICE PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000655/2022				
	SEBI Appeal	381/2022	PACE STOCK BROKING SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	55/2023	Tower Research Capital Markets India Pvt. Ltd. Vs. SEBI	Trilegal

707-DISPOSAL-CODE-HIRANGDR-AT12.15PM

22	SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs.	Ganesh AND Co.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000082/2022		
	Sub Matter(Disposed) :	Misc. Application/0000083/2022		
	Sub Matter :	Misc. Application/0000119/2022		
	Sub Matter(Disposed) :	Misc. Application/0000120/2022		
	SEBI Appeal	75/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh And Co.
	Sub Matter(Disposed) :	Misc. Application/0000084/2022		
	Sub Matter(Disposed) :	Misc. Application/0000085/2022		
	Sub Matter :	Misc. Application/0000121/2022		
	Sub Matter(Disposed) :	Misc. Application/0000122/2022		
	SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000115/2022		
	Sub Matter(Disposed) :	Misc. Application/0000116/2022		
	Sub Matter(Disposed) :	Misc. Application/0000117/2022		
	Misc. Application	119/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
	(Main Matter Number :SEBI Appeal/0000074/2022)			
	Misc. Application	121/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	Ganesh and Co.
	(Main Matter Number :SEBI Appeal/0000075/2022)			
	Misc. Application	189/2022	LEMAN DIVERSIFIED FUND-DELAY Vs. SEBI	Rajani Associates
	(Main Matter Number :SEBI Appeal/0000184/2022)			
	SEBI Appeal	184/2022	LEMAN DIVERSIFIED FUND Vs. SEBI	Rajani Associates
	Sub Matter :	Misc. Application/0000189/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>780-DISPOSAL-COURTCODE-GDRRAINBOW-AT 12.20PM</u>				
23	SEBI Appeal	185/2022	SPARROW DIVERSIFIED FUND Vs. SEBI	ASIA Rajani Associates
Sub Matter(Disposed) :		Misc. Application/0000190/2022		
	SEBI Appeal	219/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co.
Sub Matter(Disposed) :		Misc. Application/0000373/2022		
Sub Matter(Disposed) :		Misc. Application/0000435/2022		
	SEBI Appeal	248/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :		Misc. Application/0000405/2022		
Sub Matter(Disposed) :		Misc. Application/0000406/2022		
	SEBI Appeal	249/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :		Misc. Application/0000407/2022		
Sub Matter(Disposed) :		Misc. Application/0000408/2022		
Sub Matter :		Misc. Application/0000673/2022		
	SEBI Appeal	250/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :		Misc. Application/0000409/2022		
Sub Matter(Disposed) :		Misc. Application/0000410/2022		
	SEBI Appeal	251/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :		Misc. Application/0000411/2022		
Sub Matter(Disposed) :		Misc. Application/0000412/2022		
	Misc. Application	673/2022	SEBI-DELAY IN REPLY Vs. Aspire Emerging Fund	K Ashar and Co Aagam Doshi
(Main Matter Number :SEBI Appeal/0000249/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>733-DISPOSAL-COURTCODE-KSBLINSPECTION-AT12.25PM</u>				
24	SEBI Appeal	284/2022	BSE LIMITED Vs. SEBI	AZB and Partners
	Sub Matter :	Misc. Application/0000580/2022		
	Sub Matter(Disposed) :	Misc. Application/0000660/2022		
	SEBI Appeal	285/2022	NATIONAL EXCHANGE OF STOCK INDIA LIMITED Vs. SEBI	Trilegal
	Sub Matter :	Misc. Application/0000483/2022		
	Sub Matter(Disposed) :	Misc. Application/0000561/2022		
	Sub Matter(Disposed) :	Misc. Application/0000659/2022		
	Misc. Application	483/2022	NATIONAL EXCHANGE OF STOCK INDIA LIMITED-URGENCY Vs. SEBI	Trilegal
	(Main Matter Number :SEBI Appeal/0000285/2022)			
	Misc. Application	580/2022	BSE LIMITED-STAY Vs. SEBI	AZB AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000284/2022)			
<u>894-DISPOSAL-COURTCODE-WINSOMEGDR-AT12.30PM</u>				
25	EBI Appeal	404/2022	JMD Ventures Ltd. and Ors. Vs. SEBI	Vis Legis Law Practice, Advocates
	Sub Matter(Disposed) :	Misc. Application/0000681/2022		
	Sub Matter(Disposed) :	Misc. Application/0000682/2022		
	Sub Matter :	Misc. Application/0000957/2022		
	SEBI Appeal	553/2022	Mr. Pravin Sawant Vs. SEBI	Vis Legis Law Practice
	Sub Matter(Disposed) :	Misc. Application/0000982/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	572/2022	KAILASH PRASAD PUROHIT Vs. SEBI	Vis Legis Law Practice, Advocates
Sub Matter(Disposed) : Misc. Application/0000814/2022				
	Misc. Application	957/2022	EXTENTION OF TIME REPLY Vs. JMD Ventures Ltd. and Ors.	ELP Vis Legis Law Practice, Advocates
(Main Matter Number :SEBI Appeal/0000404/2022)				

923-DISPOSAL-COURTCODE-GDRSOUTHERN-12.30PM

26	SEBI Appeal	452/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
Sub Matter : Misc. Application/0001183/2022				
	SEBI Appeal	453/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
Sub Matter : Misc. Application/0000730/2022				
Sub Matter : Misc. Application/0000731/2022				
	Misc. Application	730/2022	V. MANIKANDAN-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000453/2022)				
	Misc. Application	731/2022	V. MANIKANDAN-DELAY Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000453/2022)				
	Misc. Application	1183/2022	SEBI-DELAY IN REPLY Vs. V. Manikandan	VIDHI PARTNERS Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000452/2022)				

722 -DISPOSAL-COURTCODE-GLOBALAO-AT12.35PM

27	SEBI Appeal	966/2022	Rajesh Shah Vs. SEBI	Markand Gandhi and Co.
Sub Matter : Misc. Application/0001441/2022				

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	SEBI Appeal	967/2022	Dr. Abhijit Prabhakar Desai Vs. SEBI	Sachin Joshi, Advocate
	SEBI Appeal	968/2022	Mr. Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari, Advocate
	SEBI Appeal	969/2022	Upkar Singh Kohli Vs. SEBI	Markand Gandhi and Co.
Sub Matter :		Misc. Application/0001492/2022		
	SEBI Appeal	970/2022	Mohandas Shenoy Adige Vs. SEBI	Visesha Law Services
	Misc. Application	1441/2022	Rajesh Shah - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :	SEBI Appeal/0000966/2022)			
	Misc. Application	1492/2022	Upkar Singh Kohli - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :	SEBI Appeal/0000969/2022)			
	SEBI Appeal	1032/2022	P.V.R.MURTHY Vs. SEBI	Charmi Sharma Advocate
Sub Matter :		Misc. Application/0001591/2022		
Sub Matter :		Misc. Application/0001592/2022		
	SEBI Appeal	1033/2022	MR. VENKATESWARLU NELABHOTLA Vs. SEBI	A.VIJAYWARGIYA AND ASSOCIATES Advocates
Sub Matter :		Misc. Application/0001731/2022		
Sub Matter :		Misc. Application/0001722/2022		
	SEBI Appeal	1034/2022	YASHOVARDHAN BIRLA Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001730/2022		

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IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :19/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1035/2022	MR. TUSHAR DEY Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0001743/2022		
Sub Matter :		Misc. Application/0001744/2022		